

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 103
(IB)-354(PB)/2021

New Comp. Appeal-14/2023

IN THE MATTER OF:
Manish Kumar & Anr.

... **Applicant/Petitioner**

Versus

Drishti India Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016 (CIRP)

Order delivered on 09.03.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Mansuymmer Singh, Adv. Shrawan
Chandrashekhar

For the Respondent :

ORDER

CA-14/2023: In view of the order dated 16.01.2023 and pendency of the Company Appeal (AT) Ins. No. 1093/2022 before the Hon'ble NCLAT, hearing in the present CA-14/2023 stands deferred to 17.04.2023.

- sd -

(L. N. GUPTA)
MEMBER (T)

- sd -

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)